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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.09.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 27.08.2025, 28.08.2025 & 29.08.2025 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 563 of 2023 Part Heard	First Choice Properties (India) Pvt. Ltd. Vs. Gstaad Hotels Pvt. Ltd.	27.08.2025	22.09.2025
2.	Comp. App. (AT) (Ins) No. 564 of 2023	With Sachana Exports Pvt. Ltd. Vs. Gstaad Hotels Pvt. Ltd.	27.08.2025	22.09.2025
	Part Heard			
3.	Comp. App. (AT) (Ins) No. 1356 of 2023	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramanjam & Ors.	27.08.2025	23.09.2025
	Part Heard			
		With		

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4.	Comp. App. (AT) (Ins) No. 1357 of 2023 Part Heard	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramaniam & Ors.	27.08.2025	23.09.2025
5.	Comp. App. (AT) (Ins) No. 900 of 2025 Part Heard	Reliance Realty Ltd. Vs. Anup Kumar & Ors.	27.08.2025	12.09.2025
6.	I.A. No. 2301, 5031, 5031, 5033, 5036 of 2023, 1288, 2001, 2006, 3262, 3611, 4963, 5868, 6867, 6869, 8399, 8402, 8648 of 2024 & 397, 1326, 1375, 1565, 1913, 2134, 2230, 2301, 2495, 4103, 4417, 5049, 5082 of 2025 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	28.08.2025 & 29.08.2025	26.09.2025
7.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	28.08.2025 & 29.08.2025	26.09.2025

By order of Hon'ble Chairperson -Sd/-Registrar